

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4085**

TO BE ANSWERED ON THE 20TH MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)

SURRENDER CUM REHABILITATION OF MILITANTS

4085. SHRI GANESH SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has been implementing a Scheme for Surrender-cum Rehabilitation of Militants in the North East and Jammu and Kashmir;

(b) if so, the details thereof along with the details of Surrenderees since 2012 as on date, year-wise;

(c) whether the Scheme has been modified to make it more effective and will be effective from 1st April, 2018;

(d) if so, the details thereof along with the amount spent thereon; and

(e) the details of amount paid to surrenderees and immediate grant kept in the bank during the last three years and the current year, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (e): There is a Surrender-cum-Rehabilitation Scheme for North-East States since 01.04.1998. The scheme is to wean away the misguided youth and hardcore militant who have strayed into the fold of militancy and find themselves trapped into that net. The Scheme also seeks to ensure

that the militants who have surrendered do not find it attractive to join militancy again. Surrender details, year- wise, from 2012 is as follows:

Year	2012	2013	2014	2015	2016	2017	2018 (till 28.2.18)
No. of surrenderees	1195	640	965	143	267	130	3

The Scheme has been revised to make it more effective and will come into effect from 01.04.2018. In the revised scheme, the stipend of the surrenderees is being increased from Rs.3500/- p.m. to Rs.6000/- p.m. and the one time grant from Rs. 1.5 lakh to Rs. 4 lakh. There is also revised incentives for the weapons surrendered by the insurgents. State wise amount spent under surrender scheme from 2014-2015 is as follows:

Year	Assam (Rs. in lakh)	Arunachal Pradesh (Rs. in lakh)	Manipur (Rs. in lakh)	Tripura (Rs. in lakh)
2014-15	92.24	0.05	118.94	39.23
2015-16	203.84	-	-	17.09
2016-17	373.15	0.37	-	36.41
2017-18(till 15.03.2018)	83.75	-	-	45.55
Total	752.98	0.42	118.94	138.28

Rehabilitation Scheme for Jammu & Kashmir has been notified by the state government on 31.01.2004 and is being implemented by the state government.